

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/27/KOB/2023
SECTION	SEC 95 IBC R/W NCLT RULE 7(2) AAA.
NAME OF PARTIES	THE SOUTH INDIAN BANK LTD V/S MR. AJITHKUMAR R.
PETITIONERS ADVOCATE/ PROFESSIONAL	K N SIVASANKARAN & ASSOCIATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	KEVIN THOMAS, N. MAHESH

05 JUNE 2024

ORDER

CP(IBC)/27/KOB/2023

Learned Counsel, Mr. Sunil Shankar appears physically on behalf of the Petitioner. Learned Counsel, Mr. A Kevin Thomas appears physically on behalf of the Personal Guarantor. Learned Counsel, Mr. Akhil Suresh appears virtually on behalf of the Resolution Professional.

Matter heard for a considerable time and **reserved for orders.**

Parties are at liberty to file written submissions, if any, within a period of 7 days.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**